

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – [COURT-I]  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON 21.09.2022 at 2.30 PM THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT  
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION No :  
PETITION No : CP/107(CHE)/2022  
NAME OF PETITIONER :  
-vs- Pace Automation Ltd  
NAME OF RESPONDENT :  
SECTION : 66 of CA, 2013

**ORDER**

The Petitioner is represented by the Ld. PCS Ms. Lakshmi Subramanian through video conferencing mode.

It is stated that this Petition is at the second motion stage.

Heard the submissions. Order **reserved**.

-Sd-

(SAMEER KAKAR)  
MEMBER (TECHNICAL)

MS

-Sd-

(JUSTICE RAMALINGAM SUDHAKAR)  
PRESIDENT